

to know whether the Government are prepared to make a reappraisal or not?

**Mr. Speaker:** If he is suggesting that there ought to be a reappraisal in view of the statement of Mrs. Indira Gandhi, it is only a suggestion for action.

**Mr. Speaker:** Shri Ranga.

**Shri Hem Barua:** About the elections....

**Mr. Speaker:** Order, order. Shri Ranga.

**Shri Ranga:** In view of the fact that the Communist Party is not yet banned, may I know whether any member of the Communist Party is free to stand as a candidate or canvass for any candidate in any of the constituencies where these bye-elections are held? May I also know whether Government have considered the possibility or advisability of suspending the operation of the Defence of India Act in those constituencies during the pendency of the bye-elections?

**Shri Lal Bahadur Shastri:** In so far as the members of the Communist Party are concerned, they are certainly free to stand as candidates. They will also have full liberty to canvass for any candidates.

**An Hon. Member:** The candidates alone do not run the elections.

**Shri Lal Bahadur Shastri:** So far as the suspension of the Defence of India Rules is concerned, we do not consider it necessary to do so. As my colleague has just now stated, the Chief Election Commissioner has advised all the State Governments that, as far as possible, fullest freedom should be given to the candidates and to their workers for carrying on their propaganda subject only to one reservation that it will not in any way affect the security of the country.

## WRITTEN ANSWERS TO QUESTIONS

### Import of Drugs from U.S.A.

\*519. **Shri Hari Vishnu Kamath:** Will the Minister of Health be pleased to state:

(a) whether it is a fact that drugs manufactured in U.S.A. such as "MENDACO" and "CYSTEX" are imported into India and sold in the market;

(b) whether the aforementioned drugs are not allowed to be sold by the United States Drug Administration in their own country as being harmful;

(c) if so, whether Government propose to ban the import of these drugs into India; and

(d) if not, the reasons therefor?

**The Minister of Health (Dr. Sushila Nayar):** (a) The proprietary medicines "MENDACO" and "CYSTEX" originally manufactured by M/s. Knox & Co., Los Angeles, U.S.A. are not imported into India for the last several years. These are being manufactured in country against "loan licences" by M/s. Smith Stanistreet, Calcutta and M/s. Pharmed Private Ltd., Bombay for M/s. Muller & Phipps (India) Private Ltd., Calcutta and M/s. Knox & Co., Bombay respectively.

(b) The aforementioned drugs "MENDACO" and "CYSTEX" are distributed in U.S.A. by the Knox Co., Los Angeles, California on the sole responsibility of the sponsor.

(c) and (d). The question of ban on the import of these products does not arise in view of reply to part (a) of the question.

### Demonstration on Surgery

\*526. **Shri P. K. Deo:** Will the Minister of Health be pleased to state:

(a) whether any latest demonstration was given recently by Russian

surgeon on surgery in the Azad Medical College, Delhi;

(b) if so, the broad features thereof; and

(c) whether such operations are performed in India?

**The Minister of Health (Dr. Sushila Nayar):** (a) Yes, Sir.

(b) This was done to demonstrate the use of the automatic suturing machine for the suturing of hollow viscera like trachea, oesophagus and stomach and blood vessels like aorta etc.

(c) Yes, Sir.

#### Medical Colleges

\*532. {  
 Shri P. B. Chakraverti  
 Shri Bhagwat Jha Azad;  
 Shri Bhakt Darshan;  
 Shri Raghunath Singh;  
 Shri Sideshwar Prasad;  
 Shri Ramshekhar Prasad  
 Singh;  
 Shri P. C. Borooah;  
 Shri A. K. Gopalan;  
 Shri P. Kunham;  
 Shri Daji;  
 Shri Indrajit Gupta;  
 Shri S. M. Banerjee;  
 Shri Rameshwar Tantia;  
 Shri Krishna Deo Tripathi;  
 Shri Surendra Pal Singh;  
 Shri E. Madhusudan Rao;  
 Dr. P. Srinivasan;

Will the Minister of Health be pleased to state:

(a) whether Government have asked the States to expand the capacity of medical colleges to secure an increase of 3000 doctors every year;

(b) the pattern of Central assistance to the States for the expansion of medical colleges; and

(c) whether it is proposed to introduce quarterly examinations for the final M.B.B.S course?

**The Minister of Health (Dr. Sushila Nayar):** (a) to (c). A statement is laid on the Table of the Sabha.

#### STATEMENT

In order to meet the shortage of doctors in the country, all State Governments have been requested to arrange for an increase in the number of admissions in their medical colleges from the academic year 1963-64 upto a maximum of 200 wherever it can be done without lowering the standard of medical education so as to secure an overall increase of 3000 admissions every year. It has been decided to give financial assistance to the Governments for increasing the admission capacity under this scheme on the following pattern:

(i) Non-recurring (buildings and equipment)—Upto a Maximum of Rs. 15,000 per admission.

(ii) Recurring—Upto a maximum of Rs. 2000 per admission per annum.

The Central assistance under this Scheme will be outside the State Plan ceilings.

The Medical Council of India have recommended to all Universities to hold quarterly M.B.B.S. examinations so that the failed candidates may have an early opportunity to qualify.

स्लीपरो का पाकिस्तान बह जाना

\*५३३. { श्री प्रकाशबीर शास्त्री :  
 श्री प्र० चं० बहमना :  
 श्री सुबोध हंसदा :  
 श्री कजरोलकर :  
 श्री हरि विष्णु कामत :

क्या सिंचाई और विद्युत मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि हाल में ही चिनाब नदी के बाढ़ के पानी में जम्मू तथा